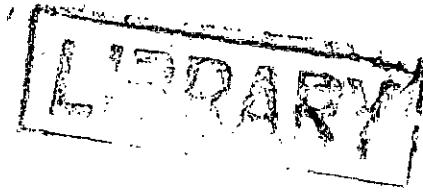


CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/36/2016
MA. 350/885/2017

Date of order: 04.08.2020

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Sumit Jaiswal, son of late Ramji Prasad, aged about 38 years, working as an Assistant Commercial Manager, Badarpur, under DRM, Lumding Division, N.F. Railway, permanent Resident of Station Road, P.O. & P.S- Dist- Kokrajhar (Assam), BTAD, Pin- 783370 & Presently residing at Deshbandhupara, P.O. & P.S. Siliguri, Dist- Darjeeling (W.B.) Pin- 734004.



.....Applicant.

-versus-

1. Union of India, through the General Manager, N. F. Railway, Maligoan, Guwahati, Assam, Pin- 780011.
2. The Chief Commercial Manager, N. F. Railway, Maligoan, Guwahati, Assam, Pin- 780011.
3. The Divisional Railway Manager, N. F. Railway, Lumding, Assam, Pin- 782447.

.....Respondents.

For the Applicant : Mr. P.C. Das, Counsel
Ms. T. Maity, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant submits that the applicant has communicated to him that the Disciplinary Authority cum PCCM, N. F. Railway, Maligaon, Guwahati vide letter dated 19.03.2020 has communicated that the major penalty memorandum dated 16.11.2015 issued against the applicant, the subject matter of challenge in the O.A, has been closed and, therefore, the applicant wants to withdraw the present OA.

3. In view of such, the OA is disposed of as withdrawn.
4. Memo of withdrawal dated 05.07.2020 is taken on record.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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